

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Review Petition No. 10/RP/2017 in Petition No. 384/TT/2014

Subject : Review Petition No.10/RP/2017 seeking review of order dated 16.1.2017 in Petition No. 384/TT/2014

Petitioner : Parbati Koldam Transmission Company Limited (PKTCL)

Respondent : Rajasthan Rajya Vidyut Prasaran Nigam Limited and 19 others

And in the matter of:

Review Petition No. 16/RP/2017 in Petition No. 384/TT/2014

Subject : Review Petition No. 16/RP/2017 seeking review of order dated 16.1.2017 in Petition No. 384/TT/2014

Petitioner : NTPC

Respondent : Parbati Koldam Transmission Company Limited and 19 others

And in the matter of:

Review Petition No. 8/RP/2017 in Petition No. 312/TT/2014

Subject : Review Petition No.8/RP/2017 seeking review of order dated 19.12.2016 in Petition No. 312/TT/2014

Petitioner : NTPC

Respondent : Parbati Koldam Transmission Company Limited (PKTCL) and 18 others

And in the matter of:

Review Petition No. 9/RP/2017 in Petition No. 312/TT/2014

Subject : Review Petition No.19/RP/2017 seeking review of order dated 19.12.2016 in Petition No. 312/TT/2014

Petitioner : Parbati Koldam Transmission Company Limited

Respondent : Himachal Pradesh State Electricity Board and 19 others

Date of Hearing : 18.12.2018



Coram : Shri P.K. Pujari, Chairperson
Dr. M.K. Iyer, Member

Parties present : Ms. Poorva Saigal, Advocate, NTPC
Shri M. G. Ramachandran, Advocate, NTPC
Shri Sitiesh Mukherjee, Advocate, PGCIL
Shri Deep Rao, Advocate, PGCIL
Shri Divyanshu Bhatt, Advocate, PGCIL
Ms. Aparajita Upadhyay, Advocate, PKTCL
Shri B.B. Parida, NTPC
Shri S. K. Venkatesan, PGCIL
Shri Yatin Sharma, PGCIL
Shri Lokendra Singh PKTCL

Record of Proceedings

Learned counsel for CTU requested for two weeks' time to file written submissions in the review petitions. Commission directed to submit the same by 4.1.2018 with a copy to the other parties.

2. The Commission further directed to list all these four review petitions exclusively on one day alongwith the petitions related to Parbati Koldam Transmission System.
3. The next date of hearing will be intimated in due course of time.

By order of the Commission

Sd/-
T. Rout
Chief (Law)

